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- Convening of JMC meeting and expadding the Meeting of JCM was held in September progress of implementing the decisions taken in JCM;
- 16. Grant of over-time allowance to Group 'D' OTA is employees wherever permissible as per the entitlement;

OTA is admissible to Group 'D' employees in KVS as per rules.

Demands which were examined further:

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- Posting of Group 'D' employees as LDC after they acquire some miniumm marks in the competitive examination;
- instructions. The admissible concession has already been extended to the employees concerned in KVS by issue of necessary instructions.

The matter was examined in light of Govt.

- Introduction of new elective subjects at +2 stage;
- K.V.S. has already constituted a Committee to examine this issue.
- Extension of CGHS facilities to all employees Directorate of CGHS has declined this due to constraint of resources. The staff
- Directorate of CGHS has declined this due to constraint of resources. The staff who are not being covered by CGHS are being provided medical re-imbursement as per rules.

Demands not accepted.

- 1. Revival of transfer committee with employees' representative in the committee:
- 2. Instituation of high-level enquiry against senior officers of the Sangathan;
- 3. Introduction of 5 days week in Kendriya Vidyalaya;
- Representation of employees' associations' nominees on the proposed recruitment board for Kendriya Vidyalaya Sangathan;
- 5. Grant of time-bound promotion after eight years of service to Group 'D' employees.
- 6. Promotion of Group 'D' employees to the post of LDCs to the tune of 25% of the vanacies.

Recommendations made by Kothari Commission

1765. SHRI DILIP SINGH JUDEV: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) the main recommendations made by the Kothari Commission on Education:
- (b) the steps/measures taken by Government to implement them;
- (c) whether all recommendations have been implemented; and
- (d) if not, the reasons therefor and the time by when these are likely to be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCATION AND DEPTT. OF CULTURE) (KUM. SELJA): (a) The report of the Kothari Commission (1956-66) contains the summary of recommendations. Copy of the report was laid on the table of the House on 29th August, 1996.

(b) to (d) In 1985-86, the government reviewed the implementation of education policy since the Kothari Commission and came up with a new National Policy on Education (.NPE), which was approved by Parliament in May, 1986. This policy has been up-dated in 1992 and the Revised Policy Formulations were tabled in Rajya Sabha on 7th May, 1992.